

High Court of Karnataka,
Bengaluru,
Dated: 11th July 2018

NOTIFICATION NO. HCBB - 173 / 2018

Hon'ble Mr.Justice H.G.Ramesh will not be sitting on the Bench
from Monday the 16th July 2018 to Friday the 3rd August 2018.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)

High Court of Karnataka,
Bengaluru,
Dated: 18th July 2018

NOTIFICATION NO. HCBB - 178 / 2018

Hon'ble Mr.Justice Krishna S.Dixit will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.15 PM on Thursday the 19th July 2018 and take up WP Nos.103732-103734/2016 (GM) c/w WP No.104118/2015 pertaining to Dharwad Bench, through Video Conference.

After completion of Video Conference referred to above, His Lordship will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)

High Court of Karnataka,
Bengaluru,
Dated: 18th July 2018

NOTIFICATION NO. HCBB – 179 / 2018

The Division Bench consisting of Hon'ble The Chief Justice and Hon'ble Mr.Justice Krishna S.Dixit will sit in Court Hall No. 1 at 2.25 PM on Thursday the 19th July 2018 and take up the matters as shown in the cause list issued separately.

After completion of the work of the Division Bench referred to above, Their Lordships will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)